

Electricity generated by atomic power plants was sold to State Electricity Boards at rates varying from 40.31 to 45.37 paise per unit on 1.1.1988.

(c) and (d). Both hydel and thermal projects are being taken up in the Central Sector. Power from Central Sector projects is supplied in bulk to the State Electricity Boards at mutually agreed rates.

[Translation]

**Supply of under weight cylinders in Roorkee Deoband and Hardwar**

10319. SHRI RAM SINGH : Will the MINISTER OF PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether gas consumers have continuously been lodging complaints against gas agencies in Roorkee, Deoband and Hardwar regarding less quantity of gas in the cylinders;

(b) whether lesser quantity of gas has been found in cylinders during their checking in Roorkee;

(c) if so, the action taken thereon;

(d) whether complaints in this regard have been lodged against some gas agencies in Hardwar; and

(e) if so, the outcome of the inquiries concluded into the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) No, Sir;

(b) and (c). Some cylinder were reported to be under-weight on checking. Two employees of M/s. Roorkee Gas Service were taken into custody and subsequently released, on bail;

(d) No, Sir;

(e) Does not arise in view of (d) above.

[English]

**Spurious LPG Regulators**

\*10320. SHRIMATI PRABHAWATI GUPTA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that spurious LPG regulators are being sold in the market;

(b) if so, the steps taken by the Government to check the sale of such regulators;

(c) the number of persons arrested and prosecuted in this regard; and

(d) the steps taken by Government to warn people against using spurious regulators ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) The possibility of spurious LPG regulators being sold in the market by some unscrupulous elements cannot be ruled out;

(b) It is obligatory for all manufacturers of LPG regulators to obtain prior approval from the Chief Controller of Explosives;

(c) The details of any persons arrested and prosecuted in this regard are not maintained by the oil industry;

(d) The consumers are advised by the oil companies to make use of company-loaned regulators only.

**Manpower in Coal India Limited**

10321. SHRI BALASAHEB VIKHE PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether there is surplus manpower in the Coal India Limited; and

(b) if so, the details thereof and the estimated cost of the surplus manpower per day ?